## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated, Shillong 25th June, 2016

No. HCM.II/184/2014/2281: Hon'ble the Chief Justice in exercise of the powers under Rule 7 (B) 5 of High Court of Meghalaya Rules 2013, is pleased to transfer and post to the following Judicial Officers as under:

SL. NO.	NAME	GRADE	PRESENT POSTING	NOW TRANSFERRED AND POSTED AS
1.	Shri Allenby M.Ripnar	Grade-I, Judicial Officer	District and Sessions Judge, East Khasi Hills District, Shillong	District and Sessions Judge, West Garo Hills District, Tura.
2.	Shri Ehboklang Kharumnuid	Grade-I, Judicial Officer	District and Sessions Judge, Ri-Bhoi District. Nongpoh.	District and Sessions Judge, East Khasi Hills District, Shillong.
3.	Shri Noor Ain Khan	Grade-I, Judicial Officer	Additional District and Sessions Judge (Probationer) West Garo Hills District, Tura.	District and Sessions Judge, Ri-Bhoi District, Nongpoh.
4.	Shri Balaram Joshi	Grade-II, Judicial Officer	Chief Judicial Magistrate, West Garo Hills District, Tura.	Chief Judicial Magistrate, West Khasi Hills District Nongstoin.
5.	Shri Isormon Rymbui	Grade-II, Judicial Officer	Chief Judicial Magistrate, West Jaintia Hills District, Jowai.	Chief Judicial Magistrate, West Garo Hills District, Tura.
6.	Shri Febroneous S. Sangma	Grade-II, Judicial Officer	Chief Judicial Magistrate, West Khasi Hills District Nongstoin.	Chief Judicial Magistrate, West Jaintia Hills District, Jowai.
7.	Shri Kerbor J. Lyngdoh	Grade-III, Judicial Officer	Officer-on-Special Duty (OSD), Meghalaya State Legal Service Authority, Shillong.	Magistrate First Class, East Khasi Hills District, Sohra Sub-division.

8.	Shri Daniel S. Marbaniang	Grade-III, Judicial Officer	Judicial Magistrate First Class, East Khasi Hills District, Shillong.	Judicial Magistrate First Class, West Jaintia Hills District, Amlarem Sub-Division.
9.	Smti Ranee. M. Kharsyntiew	Grade-III, Judicial Officer	Judicial Magistrate First Class, East Khasi Hills District, Shillong.	Judicial Magistrate First Class, Ri-Bhoi District, Nongpoh.
10.	Smti Anjeline. M. Pariat	Grade-III, Judicial Officer	Judicial Magistrate First Class, Ri-Bhoi District, Nongpoh.	Judicial Magistrate First Class, East Khasi Hills District, Shillong.
11.	Smti La-i-kynti Kharshiing	Grade-III, Judicial Officer	Judicial Magistrate First Class, East Khasi Hills District, Sohra Sub-division.	Judicial Magistrate First Class, East Khasi Hills District, Shillong.
12.	Smti Daphira Sohtun	Grade-III, Judicial Officer	Judicial Magistrate First Class, West Jaintia Hills District, Amlarem Sub-Division.	Judicial Magistrate First Class, East Khasi Hills District, Shillong.

The above incumbents are to join their respective office on or before the  $4^{th}$  July, 2016.

By Order,

REGISTRAR GENERAL

Memo No.HCM.II/184/2014/2281 - A Dated, Shillong 25th June, 2016.

## Copy for information to:-

- The Special Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.
- 2. The Accountant General (A&E), Meghalaya, Shillong.
- The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice Sudip Rajan Sen, Judge, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice Ved Prakash Vaish, Judge, High Court of Meghalaya, Shillong.
- 6. The Treasury Officer, Shillong/Nongpoh/Nongstoin/Tura/Jowai.

- The District and Sessions Judge, Shillong / Jowai / Nongpoh / Tura / Nongsotin / Williamnagar for information.
- 8. Shri A. M. Ripnar, District & Sessions Judge.
- 9. Shri E. Kharumnuid, Districtt & Sessions Judge.
- 10. Shri Noor Ain Khan, Districtt & Sessions Judge.
- 11. Shri B. Joshi, Chief Judicial Magistrate.
- 12. Shri I. Rymbui, Chief Judicial Magistrate.
- 13. Shri F. S. Sangma, Chief Judicial Magistrate.
- 14. Shri K. J. Lyngdoh, Judicial Magistrate First Class.
- 15. Shri. D. S. Marbaniang, Judicial Magistrate First Class.
- 16. Sinti. R. M. Kharsyntiew, Judicial Magistrate First Class.
- 17. Smti. A. M. Pariat, Judicial Magistrate First Class.
- 18. Smti La-i-kynti Kharshiing, Judicial Magistrate First Class.
- 19. Smti. D. Sohtun, Judicial Magistrate First Class.
- 20. The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.
- 21. Office File.

REGISTRAR GENERAL